WRITTEN ANSWERS TO QUESTIONS

Mode of Procurement and Procurement Prices for Rabi Wheat Crop

-591. SHRI YOGENDRA SHARMA: SHRr S. KUMARAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply to Unstarred Question 566 given in the Rajya Sabha on 26th February, 1975 and state:

- (a) whether Government have since taken a decision on the mode of procurement and procurement prices for rabi wheat crop; and
 - (•b) if so, the broad outlines theirof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b) The Price and Procurement Poiicy for the next Rabi Season 1975-76 is still under consideration of the Government and is expected to be announced shortly.

Formation of Panchayat Finance Corporation in States

593. PROF. N. M. KAMBLE: SHRI DEORAO PAUL I SHRI R. D. J. AVERGOANKAR: SHRI K. N. DHULAP:

IRRIGATION he pleased to stale:

- advised the State Governments to form following reasons: Panchayat Finance Corporation to boost up Cottage industries and rural employment; and
- (b) whether the Maharashtra Government have formed such a Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN) : >(a) No, Sir.

(b) The information is being collected from the State Government and will be laid on the Table of the Sabha, in due course.

Working of C.M.D.A.

*S94. SHRI KALYAN ROY SHRI BHOLA PRASAD:

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Unstarred Question 931 given in the Rajya Sabha on the 4th December, 1974 and slate:

- (a) what are the reasons and factors responsible for the slow progress of the Calcutta Metropolitan Development Authority in completing the various schemes like water supply, sewerage and drainage, garbage disposal, environmental hygiene, housing and area development etc.;
- (b) by when the schemes are likely to be completed;
- (c) what are the reasons for the overhead expenses of Rs. 12.43 lakhs per month and break-up figures of overhead expenses, salari and perquites etc.; and
- (d) what are the details of the amount, year-wise, so far paid to the various contractors?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING Will (he Minister of AGRICULTURE AND (SHRI DALBIR. SINGH): (a) The implementation of some of the projects undertaken by CMDA could not make good (a) whether the Central Government have progress due mainly to one or mora of the

- (i) Difficulty in timely procurement of essential materials/equipments.
- (ii) Multiplicity of implementing agencies.
- (iii) Shortage of trained and perienced personnel.
 - (iv) Engineers' Strike in 1974.
- (v) Delay involved in acquisition r.f land.